

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 123
(CAA)-48/(ND)/2021

IN THE MATTER OF:

Casper Consumer Electronics Pvt. Ltd. And Wellington Transportation Pvt.
Ltd.**Applicant**

Order under Section 230-232.

Order delivered on 29.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant :
For the OL : Ms. Hemlata Rawat, Adv.
For the Respondent :

ORDER

Let, regulators RD/OL, Income Tax Department file their response within three weeks, with copy in advance to the other side. Rejoinder or explanation be filed by the petitioner within two weeks thereafter, with copy in advance to the other side.

List on 08.10.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)